

Cultivation of seaweed

3253. SHRIMATI KANIMOZHI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of the agreement between the fishermen families from the Gulf of Mannar and the National Biodiversity Authority on the cultivation of seaweed;

(b) what is the entire royalty owed to the fishermen families and whether it has been disbursed accordingly;

(c) if not, the reasons therefor; and

(d) whether other agreements similar to that above are being finalized and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (c) No agreement has been entered into between fishermen families from Gulf of Mannar and National Biodiversity Authority (NBA). The NBA has received an amount of Rs. 37.86 lakhs as royalty for disbursement among the local communities after developing a methodology with the involvement of the State Biodiversity Board of Tamil Nadu.

(d) Does not arise.

United Nations' review of IPCC

3254. MS. SUSHILA TIRIYA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the United Nations has launched an independent review of IPCC; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The United Nations Secretary General and the Chairman of the Inter Governmental Panel on Climate Change (IPCC) have asked the Inter Academy Council (IAC), an umbrella organization for various national academies of science from countries around the world to conduct an independent review of the IPCC's processes and procedures to further strengthen the quality of the Panels' reports on climate change.

The review will be led by the Co-chairs of the IAC. The IAC will conduct its work independently according to its procedures for carrying out expert studies.

The review will examine how the IPCC's reports are prepared, including the use of non-peer reviewed literature and the reflection of diverse viewpoints. The review will also examine institutional aspects, including management functions as well as the panels procedures for communicating its findings to the public.

Amnesty's rating in environment and development projects

3255. SHRI N.R. GOVINDARAJAR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: